

ANNEXURE-1

Name of the corporate debtor: M/s Independent TV Limited
 Date of commencement of liquidation: 17.03.2023
 List of stakeholders as on: 18.12.2025

List of secured financial creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount in ₹					
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Amount of Claim Disbursed	Amount of Claim Balance
1	Noble Co-Operative Bank Ltd.		25.03.2023	20,369,335.00	20,369,335.00	Financial Creditor	20369335	Yes	HYPOTHICATION OF VEHICLES AND PERSONAL GUARANTEE OF MR. SACHIN BHATT. Value of security 60,00,000		100%				20369335	0	Recoverable expense Rs. 499279 is rejected being not admissible as per the law. The creditor has file revised claim the same is rejected.
				20,369,335.00	20,369,335.00						100%				20369335	0	



Anup Kumar
 Liquidator of M/s Independent TV Ltd.
 IP Regd. No. IBB/IFA-002/IP-N00333/2017-18/10911
 734, Lawyers Chamber Block, Western Wing,
 Tis Hazari Court, Delhi-110054
 Email Id:- sachanlawanalysis@gmail.com